

## Annexure-6

Name of the corporate debtor: A to Z Barter Private Limited ; Date of commencement of Liquidation: 04-01-2021 ; List of Stakeholders as on: 17-02-2026

List of operational creditors (Other than Workmen, Employees & Government Dues)

(Amount in ₹)

Sl No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	M/s Inox Leisure Limited	Admitted on The Basis Of Claim Submitted During CIRP	47,76,040.00	47,76,040.00	Operational	NA	NA	0.00	2.41%	0.00	0.00	0.00	0.00	NA
2	M/s Qube Cinema Technologies Private Limited	Admitted on The Basis Of Claim Submitted During CIRP	12,62,905.00	11,21,177.00	Operational	NA	NA	0.00	0.57%	0.00	0.00	1,41,728.00	0.00	NA
3	Vermillion Communications Pvt. Ltd.	08.10.2021	27,22,598.00	-	Operational	NA	NA	0.00	0.00%	0.00	0.00	27,22,598.00	0.00	Rejected as Time Barred
<b>TOTAL</b>			<b>87,61,543.00</b>	<b>58,97,217.00</b>					<b>2.98%</b>	<b>0.00</b>	<b>0.00</b>	<b>28,64,326.00</b>	<b>0.00</b>	

